

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.959
TO BE ANSWERED ON 02.03.2016**

ACCIDENTS NEAR KUDWA RAILWAY STATION

†959. SHRI NANA PATOLE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether two railway accidents had occurred simultaneously due to the washing away of railway track near Kudwa railway station in Madhya Pradesh in August 2015;

(b) if so, the details thereof;

(c) the number of people injured/died in this accident and the amount of compensation paid;

(d) whether any investigation has been conducted to find out the reasons of this accident; and

(e) if so, the details of the action taken against the guilty officers/staff?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF UNSTARRED QUESTION NO.959 BY SHRI NANA PATOLE TO BE ANSWERED IN LOK SABHA ON 02.03.2016 REGARDING ACCIDENTS NEAR KUDWA RAILWAY STATION

(a) & (b): Yes, Madam. On 04.08.2015 while Train No. 13201 Janata Express was on run on UP line and Train No.11071 Kamayani Express on DN line between Khirakiya and Bhirangi Stations of Itarsi-Khandwa section of Bhopal Division, West Central Railway, derailed due to washing away of ballast and formation soil beneath the track on UP line and on DN line on the approaches of Railway Bridge No. 647/4.

(c): As a result of this accident, 29 passengers died, 1 passenger was grievously injured and 44 passengers sustained simple injuries. In addition, 14 passengers were reported missing as per the report of SP/Harda. Ex-gratia at the rate of ₹ 2,00,000/- to 24 Nos. of next of kins of dead persons, at the rate of ₹ 50,000/- to one grievously injured person and at the rate of ₹ 25,000/- to 8 Nos. of simple injured persons has been paid. Total ex-gratia paid in this case as on date is ₹ 50,50,000/- As regards compensation, 5 claim applications for compensation filed before Railway Claims Tribunal, Bhopal are under adjudication.

(d) & (e): A statutory inquiry has been conducted by the Commissioner of Railway Safety (CRS)/South Central Circle under the Ministry of Civil

Aviation. As per the preliminary report, the failure of railway embankment including the approaches of Bridge No. 647/4 was caused due to sudden washout of the approaches of a Road Bridge at Km 11/2 on Machak River near Rolgaon village on Sirali-Masangaon District Road on account of very heavy rainfall in the catchment area of Machak River upstream. The sudden surge of water due to washout of approaches of this Road Bridge caused flooding in Mandla village and further caused heading up on upstream of Bridge No. 647/4 which finally started overflowing from the track. Due to overflow of this flood water, the track ballast and embankment started eroding and finally the railway embankment for nearly 270m including the approaches of Bridge No. 647/4 got washed away.
